item in Hindustan Times dated 14-3-94 where the Pakistani PM threatened to raise the Kashmir issue over and over again in international fora. During the 50th, session of the UN Human Rights Commission, Pakistan had tabled a resolution on alleged human rights violations in J&K which calfed for a fact-finding mission to be sent to J&K. However, as a result of intense lobbying by India, Pakistan was isolated and following an appeal by Iran and several other countries, Pakistan withdraw the proposed resolution. Iranian appeal to Pakistan to withdraw the resolution also referred to facilitation of a visit by envoys from Islamic countries by India to J&K.

Pakistan's withdrawal of the resolution was voluntary and unconditional. The Iranian statement was made unilaterally and is not binding on India.

The Government of India is vigilant on all steps being taken by Pakistan to internationalise the Kashmir issue and to thwart any media war being unleashed' by Pakistan. Prior to and during the UN Commission on Human Rights Session, India had repeatedly drawn the International Community's attention to the true facts regarding the situation in J&K and Pakistan's interference in India's internal affairs by aiding and abetting terrorism in India. Pakistan's isolation at the 50th UN Human Rights Commission Session is a vindication of our efforts to thwart any Pakistani effort to internationalise J&K issue.

Dialogue with Pakistan in Kashmir issue

4639. SHRI RAHASBIHARI BARIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether Pakistan has agreed to have a dialogue with India on Kashmir issue;
- (b) if so, the reaction of Government thereto;
- (c) whether any date has been fixed to hold meetings between both the countries; and
 - (d) if so, the details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI R. L. BHATIA): (a) and (b) On 21 March, 1994 Government reiterarsted to the Government of Pakistan its readiness to resolve all outstanding issues, including differences relating to J&K, peacefully and through bilateral negotiations within the framework of the Simla Agreement. Accordingly, Government have proposed that the Eighth round of Foreign Secretary level talks be resumed either in New Delhi or Islamabad. Pakistan has not yet conveyed its response to this proposal.

- (c) No, Sir.
- (d) Does not arise.

विदेश स्वित भारतीय दूतावासों में समाचार पत्नों और पत्निकाओं की आपूर्ति

4640 **भौहन्मद अफबल उर्फ भीम अफबल** : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरकार विदेश स्थित भारतीय दूताबासों को भेजे जाने के लिए समाचार पत्नों तथा पत्निकाओं की प्रतियां खरीदती हैं;
- (ख) यदि हां तो उन समाचार पत्नों ग्रीर पत्निकाश्चों के नाम क्या—क्या हैं ग्रीर प्रत्येक की कितनी—कितनी प्रतियों खरीदी जा रही हैं ग्रीर उस पर कितनी धन—राशि खर्च की जा रही है तथा उनके भेजे जाने के संबंध में ब्यौरा क्या है; ग्रीर
- (ग) यदि उपर्युक्त भाग (क) का उत्तर "हां" में रो तो इन समाचार पद्नों का चयन कौन करता है ?

विदेश मंत्रालय में राज्य मंत्री (श्री आर० एल० माटिया) :

- (क) जी हां।
- (ख) समाचार पत्नों/पत्निकाओं के नाम, प्रत्येक की कितनी प्रतियां खरीदी जाती रही हैं और इन पर होने वाला व्यय तथा उनके वितरण का व्योरा विवरण I और II में दिया गया है (नीचे देखिए)।